

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 388/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE PARTIES: M/s. Reliance Infratel Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

MA 250/2017 in CSA 185/230-232/NCLT/MB/MAH/2017

MA 193/2017 in CSA 185/230-232/NCLT/MB/MAH/2017

MA 145/2017 in CSA 185/230-232/NCLT/MB/MAH/2017

CSP 387/230-232/NCLT/MB/MAH/2017

CSP 388/230-232/NCLT/MB/MAH/2017

Since the order has not been made ready, pronouncement of order is rescheduled to 14.8.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)